

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 715 of 96

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S.Mukherjee, Administrative Member

MAHASIN & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : None

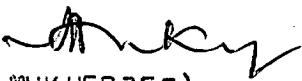
Heard on : 4.6.97

Order on : 4.6.97

O R D E R

A.K.Chatterjee, VC

None appears from either side. The order sheet reveals that none appeared for the applicant on several previous occasions. In such circumstance the <sup>OA 715</sup> matter is dismissed for default.

  
(M.S. MUKHERJEE)  
MEMBER (A)

  
(A.K. CHATTERJEE)  
VICE-CHAIRMAN